

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 18

C.P. (IB)/300(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **01.06.2023**

NAME OF THE PARTIES: - **MICRO CAPITALS PRIVATE LIMITED**
 V/s
 AARYA EQUITY (INDIA) PRIVATE LIMITED

Section 7 of the IBC, 2016

ORDER

Ms. Pooja Kamble Ld. Counsel appearing for the applicant is present.

Notice sent to Corporate Debtor through registry was delivered as per the track report. None appeared for the Respondent despite service of notice. Service of notice on Respondent is held sufficient and Respondent is set ex-parte. List this matter on Board on 19.06.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish